

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3597
ANSWERED ON 24th MARCH, 2022**

**ALLOCATION OF FUNDS UNDER CENTRAL ROAD AND
INFRASTRUCTURE FUND (CRIF)**

3597. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received proposals from the Government of Kerala for allocation of funds under the Central Road and Infrastructure Fund (CRIF) for the last two financial years and if so, the details thereof;**
- (b) whether the Government has allocated these funds for the State; and**
- (c) if so, the funds allocated under CRIF for the State during the said period indicating the break-up of allocation, district-wise and if not, the reasons therefor ?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes sir, State Government of Kerala vide letter dated 13.02.2020 had submitted a list of 57 road works costing Rs. 493.00 Crore under the Central Road and Infrastructure Fund (CRIF) in 2019-20. Subsequently, State Government of Kerala vide letter dated 14.12.2020 had submitted a modified list of 8 works costing Rs. 115 Crore under**

the CRIF in 2020-21. At present Rs. 1006.94 crore worth of works are under execution in Kerala, which is approx. 7.95 times the average amount available to the State under CRIF. Hence these works will be considered once already sanctioned works are completed by the State PWD.

(b) & (c) Ministry allocated/released Funds under CRIF State/UT wise and not District-wise. The details of the funds released during last two financial years and current year are as follows:

S.No.	Financial Year	Funds Released (Rs. In Crore)
1	2019-20	0
2	2020-21	273.99
3	2021-22	126.71
